

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/44(CHE)/2024**

**NAME OF THE PETITIONER : Laxmi Jewels and Gold Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Aadithya Roadways Pvt Ltd**

**UNDER SECTION : Sec 7 Rule 4 of IBC, 2016**

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**ORDER**

Ld. Counsel Mr. A. Vikash for the Petitioner. None for the Respondent.

Respondent neither appeared nor submitted any reply and therefore  
Respondent is set ex parte.

NeSL certificate not filed. Counsel is directed to file it within 2 weeks.

List the Petition for hearing on **22.08.2024**.

**Sd/-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**Sd/-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk